NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 59/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES:

Mr. Shailesh Nagindas Shah & Anr.

V/s.

M/s. Sun Shine Realtors Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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Bothesp No. 1403

Adv. MONA LIMDI. 11b. Kaishna Royai LJ Law

LJ. Laws for Petitioner

ORDER

T.C.P. No. 59/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter on **27.04.2017**.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-V. NALLASENAPATHY Member (Technical).